

Minutes of EFC meeting No. 12/AM-16 dated 17.3.2016 for import of restricted items

Meeting No. 12 of AM-16 of EXIM Facilitation Committee (EFC) was held on 17.3.2016 at 10:30 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri Darshan Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri P. Sarath, Director, Defence Research & Development Organisation
- (ii) Shri Swaraj, Under Secretary, Min. of Home Affairs
- (iii) Shri J.K. Singh, Under Secretary, Min. of Petroleum & Natural Gas
- (iv) Shri O.P. Sharma, Joint Industrial Adviser, Dept. of Chemicals & Petrochemicals
- (v) Shri Tarun Kathula, Project Officer, Min. of Environment, Forest & Climate Change
- (vi) Dr. Monal, Consultant, Dept. of Animal Husbandry, Dairying & Fisheries
- (vii) Shri Rajesh Malhotra, Dy. DG, DGFT
- (viii) Shri Nirmal Das, FTDO, DGFT

3. The total number of cases considered in the meeting was 259. The Committee approved 52 cases, rejected 7 cases & deferred 200 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. For cases listed under DF&PD, where approval of DGFT is required under para 2.20(c) of FTP 2015-20, approval of the Committee is subject to the subsequent approval of DGFT.

4. The Regional Authorities of DGFT are required to issue import authorisations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT HQrs by e-mail/post. The Regional Authorities must issue import authorisations with the conditions as indicated and after obtaining the requisite fees from the applicants. They must also verify the details mentioned in the import authorisation with that stated in the ANF-2M submitted by the applicant. DGFT HQrs will not send separate import permission letters and the import authorisations are to be issued on the basis of these minutes. (The import permission letters in the case of gold dore will, however, be sent separately).

Sl. No	Name of the applicant & file No.	Date of receipt of application	Item for import	CIF value (Rs. lakh)	Status
Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	Assam Livestock Dev. Agency, Guwahati 01/53/162/459/AM-15/A-43/IC	10.9.14	19,000 UNITS OF FROZEN BOVINE SEMEN	17.94	DAHD&F vide letter No. 102-193/2013-Trade dated 20.4.15 has sought information from the applicant
2.	Advinus Therapeutics Ltd., Bengaluru 01/53/8/369/AM-15/A-45/IC	26.9.14	250 NOS. OF DOGS	224.48	DAHD&F vide letter No. 102-84/2014-Trade dated 27.10.14 has sought information from the AWBI
3.	Hi World Aqua Systems, Chennai 01/53/8/482/AM-15/H-27/IC	26.11.14	90,000 NOS. OF ORNAMENTAL FISHES	6.35	Comments sought from DAHD&F on 23.3.15
4.	Pushapanjali Kannan, Mumbai 01/53/162/706/AM-15/P-52/IC	17.12.14	1 NO. OF GUINEA PIG	nil	Comments sought from DAHD&F on 19.12.14
5.	Kandula Pameela Rani, Vijaywada 01/53/162/729/AM-15/K-27/IC	19.12.14	1 NO. OF DOG	0.04	Comments sought from DAHD&F on 8.1.15
6.	Elasah Exports & Imports, Krishnapuram 01/53/162/745/AM-15/E-	6.1.15	98 PAIRS OF PARROTS, MACAWS & COCKATOOS	4.50	Recommended by DAHD&F vide OM No. 102-15/2013-Trade dated 20.3.15

	38/IC				MoEFCC(WL) vide letter No. 3-27/2015/WL dated 31.3.15 has sought information from the applicant & recommendation of CWW, Kerala
7.	Lupin Ltd., Mumbai 01/53/8/597/AM-15/L-15/IC	3.2.15	20 NOS. OF DOGS (MALE) & 5 NOS. OF DOGS (FEMALE)	58.10	DAHD&F vide OM No. 102-91/2014-Trade dated 20.3.15 has sought information from the applicant
8.	Indian Institute of Technology, Kanpur 01/53/8/607/AM-15/I-41/IC	10.2.15	6 NOS. OF MICE (M/F)	0.03	Approved as recommended by DAHD&F vide OM No. 102-15/2016-Trade dated 11.3.16
RA Kanpur may issue the import authorisation to the applicant for import of 6 nos. of NDFL mice from Germany/USA for CIF value of Rs. 3,125.50 (US\$ 50) for R&D purpose subject to fulfilment of health protocol for import of rodents & quarantine procedure as per S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & RA Kanpur.					
9.	Embassy Projects Pvt. Ltd., Bengaluru 01/53/162/788/AM-15/E-37/IC	20.1.15	10 NOS. OF HORSES	59.36	DAHD&F vide OM No. 102-11/2013-Trade dated 8.4.15 has sought information from the applicant
10.	BAIF Development Research Foundation, Pune 01/53/162/760/AM-15/B-29/IC	13.1.15	7000 NOS. OF FROZEN BULL SEMEN	18.52	DAHD&F vide OM No. 102-160/2010-Trade dated 28.4.15 has sought information from the applicant
11.	Cosmo Brian Julio Fernandes, Gurgaon 01/53/8/697/AM-15/C-44/IC	23.3.15	8 NOS. OF DOGS	9.60	DAHD&F vide OM No. 102-12/2015-Trade dated 7.7.15 has sought views of MoEFCC(AWD)
12.	Indian Institute of Technology, Kanpur 01/53/162/1004/AM-15/I-55/IC	31.3.15	5 PAIRS OF MICE	19.23	DAHD&F vide OM No. 102-195/2013-Trade dated 8.4.15 has sought information from the applicant
13.	Aqua Leader International, Chennai 01/53/8/07/AM-16/A-4/IC	8.4.15	1550 NOS. OF ORNAMENTAL FISHES	5.99	Comments sought from DAHD&F on 15.4.15
14.	Cosmo Brian Julio Fernandes, Gurgaon 01/53/8/23/AM-16/C-3/IC	17.4.15	4 NOS. OF DOGS	1.75	DAHD&F vide OM No. 102-12/2015-Trade dated 7.7.15 has sought views of MoEFCC(AWD)
15.	Himalayan Horse Care Products P Ltd., Noida 01/53/8/24/AM-16/H-3/IC	17.4.15	1 BOX OF HORSE SEMEN (FROZEN)	0.33	DAHD&F vide OM No. 102-23/2015-Trade dated 6.5.15 has sought information from the applicant
16.	Punjab Livestock Dev. Board, Chandigarh 01/53/8/20/AM-16/P-1/IC	17.4.15	60 STRAWS OF HOLSTEIN FRESIAN FROZEN EMBRYOS	18.05	Comments sought from DAHD&F on 24.4.15
17.	Quantum Technologies, Mumbai 01/53/8/693/AM-15/Q-3/IC	20.3.15	23 NOS. OF FROGS	5.94	Comments sought from DAHD&F on 28.4.15
18.	Chiron Behring Vaccines P Ltd., Mumbai 01/53/8/58/AM-16/C-7/IC	27.4.15	10,00,000 NOS. OF SPF EGGS	937.50	Comments sought from DAHD&F on 5.5.15
19.	Modern Pet Centre, Kolkata 01/53/162/Misc/AM-16/M-10/IC	8.5.15	5,02,000 NOS. OF ORNAMENTAL FISHES	21.40	DAHD&F vide OM No. 35029/5/2009-Fy(Trade) dated 12.6.15 has sought information from the applicant

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20.	Sri Baba Aquarium, Chennai 01/53/8/108/AM-16/S-18/IC	19.5.15	3,04,200 NOS. OF ORNAMENTAL FISHES	200.00	Comments sought from DAHD&F on 27.5.15
21.	Lupin Ltd., Mumbai 01/53/8/139/AM-16/L-5/IC	3.6.15	12 NOS. OF DOGS (M/F)	11.38	DAHD&F vide letter dated 11.3.16 has informed that applicant's facilities will be inspected by them
22.	Prasanna Milind Bhide, Pune 01/53/8/213/AM-16/P-21/IC	24.6.15	2 NOS. OF DOGS	5.00	Comments sought from DAHD&F on 9.7.15
23.	Yajas Verma, New Delhi 01/53/8/231/AM-16/V-7/IC	1.7.15	1 NO. OF DOG	0.30	DAHD&F vide letter No. 102-32/2015-Trade dated 21.7.15 has sought information from the applicant
24.	Avdesh, New Delhi 01/53/8/230/AM-16/A-28/IC	1.7.15	1 NO. OF DOG	0.25	Comments sought from DAHD&F on 15.7.15
25.	Abalone Inc., Jaipur 01/53/8/239/AM-16/A-29/IC	8.7.15	50 NOS. OF DOGS	30.00	Comments sought from DAHD&F on 15.7.15
26.	Venky's India Ltd., Pune 01/53/8/250/AM-16/V-12/IC	10.7.15	16,000 NOS. OF SPF EGGS	43.40	Comments sought from DAHD&F on 22.7.15
27.	Hy-Line Layers Pvt. Ltd., Tirupur 01/53/8/261/AM-16/H-12/IC	14.7.15	11,500 NOS. OF HY-LINE PARENT STOCK DAY-OLD CHICKS	30.33	Comments sought from DAHD&F on 22.7.15
28.	Baba International, Kolkata 01/53/8/309/AM-16/B-9/IC	6.8.15	300 MT OF FRESH-WATER & OTHER LIVE FISHES	283.50	Comments sought from DAHD&F on 20.8.15
29.	Kapil Modi, New Delhi 01/53/8/328/AM-16/K-13/IC	13.8.15	6 NOS. OF SPORT HORSES	41.81	Comments sought from DAHD&F on 31.8.15
30.	Amit Daniel Parke, Mohali 01/53/8/320/AM-16/A-39/IC	11.8.15	2 NOS. OF DOGS	1.00	Approved as recommended by DAHD&F vide OM No. 102-02/2016-Trade dated 7.3.16

RA Chandigarh may issue the import authorisation to the applicant for import of 2 nos. of dogs (breed-Labrador, gender-male) from USA for CIF value of Rs. 1,00,000 (US\$ 1562.50) subject to fulfilment of health protocol for import of dogs & quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014; & subject to actual user condition & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA Chandigarh.

31.	Albone Inc., Jaipur 01/53/8/335/AM-16/A-44/IC	24.8.15	2 NOS. OF DOGS	0.90	Approved as recommended by DAHD&F vide OM No. 102-02/2016-Trade dated 7.3.16
RA Jaipur may issue the import authorisation to the applicant for import of 2 nos. of dogs (breed - Great Dane, gender - male & female) from USA for CIF value of Rs. 90,000 (US\$ 1406.25) subject to fulfilment of health protocol for import of dogs & quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014; & subject to actual user condition & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & RA Jaipur.					
32.	Sharath B, Bengaluru 01/53/8/347/AM-16/S-56/IC	25.8.15	3 NOS. OF DOGS	3.02	Rejected as not recommended by DAHD&F vide OM No. 102-32/2015-Trade dated 7.3.16
33.	Vishwas Basavaraj, Bengaluru 01/53/162/Misc/AM-16/V-	4.9.15	1 NO. OF DOG	0.70	DAHD&F vide letter No. 102-32/2015-Trade dated 23.9.15 has sought information from

	19/IC				the applicant
34.	Sudeb Ray, Kolkata 01/53/162/623/AM-16/S-97/IC	23.9.15	57,000 PCS OF ORNAMENTAL FISHES	10.00	Approved as recommended by DAHD&F vide letter No. 35029/28/2015-Fy(Trade) dated 24.2.16
RA Kolkata may issue the import authorisation to the applicant with validity of one year from the date of issue of the import authorisation for import of 5 varieties of ornamental fishes (as per description & quantity mentioned in DAHD&F letter No. 35029/28/2015-Fy(Trade) dated 24.2.2016) for CIF value of Rs. 10,00,000 (US\$ 15,326 approx) from China, Indonesia, Malaysia, Singapore, Taiwan, Thailand & Vietnam subject to the conditions mentioned in the guidelines for import of ornamental fishes & DAHD&F letter dated 24.2.2016. The enclosures will be sent by e-mail to the applicant & RA Kolkata.					
35.	Saqlaini Traders, Uttarakhand 01/53/8/398/AM-16/S-95/IC	22.9.15	2000 NOS. OF BUFFALOES	251.33	Rejected as not recommended by DAHD&F vide OM No. 102-98/2015-Trade dated 11.3.16
36.	Asian Exports, Kolkata 01/53/162/610/AM-16/A-49/IC	17.9.15	1,42,000 NOS. OF ORNAMENTAL FISHES	24.01	Approved as recommended by DAHD&F vide letter No. 35029/6/2012-Fy(Trade) dated 7.3.16
RA Kolkata may issue the import authorisation to the applicant with validity of one year from the date of issue of the import authorisation for import of 19 varieties of ornamental fishes (as per description & quantity mentioned in annexure enclosed with DAHD&F letter No. 35029/6/2012-Fy(Trade) dated 7.3.2016) for proportionate CIF value from GCA subject to the conditions mentioned in the guidelines for import of ornamental fishes & DAHD&F letter dated 7.3.2016. The enclosures will be sent by e-mail to the applicant & RA Kolkata.					
37.	Haryana Livestock Development Board, Panchkula 01/53/162/625/AM-16/H-16/IC	23.9.15	4000 NOS. OF FROZEN BOVINE SEMEN	52.07	Comments sought from DAHD&F on 30.9.15
38.	Haryana Livestock Development Board, Panchkula 01/53/162/651/AM-16/H-18/IC	30.9.15	10,014 NOS. OF FROZEN BOVINE SEMEN	102.25	Comments sought from DAHD&F on 6.10.15
39.	Chitale Genus ABS India Pvt. Ltd., Pune 01/53/8/441/AM-16/C-32/IC	23.10.15	52 NOS. OF HOLSTEIN FRIESIAN BULLS	238.65	DAHD&F vide letter No. 102-102/2015-Trade dated 20.1.16 has sought information from the applicant
40.	Tropical Animal Genetics P Ltd., Karnal 01/53/8/460/AM16/T-26/IC	5.11.15	3000 NOS. OF SEXED BOVINE EMBRYOS	499.97	Comments sought from DAHD&F on 30.11.15
41.	Sohna Stud Farms P Ltd., New Delhi 01/53/8/482/AM-16/S-129/IC	19.11.15	8 NOS. OF BROODMARES & 1 NO. OF STALLION	400.00	DAHD&F vide letter No. 102-5/2016-Trade dated 22.2.16 has sought information from the applicant
42.	Santosh Kumar Rout, Mumbai 01/53/162/677/AM-16/S-116/IC	8.10.15	2 NOS. OF DOGS	2.50	DAHD&F vide letter No. 102-2/2016-Trade dated 22.2.16 has sought information from the applicant
43.	Vivo Bio Tech Ltd., Hyderabad 01/53/162/858/AM-16/V-27/IC	30.11.15	15,000 NOS. OF GUINEA PIGS & 3000 NOS. OF RABBITS	1956.66	Approved as recommended by DAHD&F vide OM No. 102-109/2013-Trade dated 22.2.16
RA Secunderabad may issue the import authorisation to the applicant for import of guinea pigs (10,000 nos. male & 5000 nos. female) & rabbits (1500 nos. male & 1500 nos. female) from USA, Denmark, Singapore, Thailand, Malaysia, Germany, Indonesia, Spain, France, UK, Netherlands, Israel, China, South Korea for CIF value of Rs. 19,56,66,744 (US\$ 28,35,750) for R&D purpose subject to fulfilment of health protocol for import of rodents & quarantine procedure as per S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & RA Secunderabad.					

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44.	JK Trust, Mumbai 01/3/8/513/AM-16/J-18/IC	7.12.15	500 NOS. OF BOVINE FROZEN EMBRYOS	202.95	DAHD&F vide letter dated 11.3.16 has informed that applicant's facilities will be inspected by them
45.	Yash Bhatia, Delhi 01/53/8/534/AM-16/Y-6/IC	18.12.15	2 NOS. OF DOGS	0.80	Comments sought from DAHD&F on 28.12.15
46.	Anupama Tikoo, Gurgaon 01/53/8/533/AM-16/A- 70/IC	18.12.15	2 NOS. OF DOGS	0.80	DAHD&F vide OM No. 102- 2/2016-Trade dated 22.2.16 has sought information from the applicant
47.	Biological E. Ltd., Hyderabad 01/53/162/897/AM-16/B- 28/IC	15.12.15	15,000 NOS. OF MICE & 2500 NOS. OF GUINEA PIGS	668.69	DAHD&F vide OM No. 102- 3/2016-Trade dated 22.2.16 has sought information from the applicant
48.	US Aqua, Chennai 01/53/162/MISC/AM-16/U- 3/IC	28.12.15	1,75,000 NOS. OF ORNAMENTAL FISHES	63.63	Approved as recommended by DAHD&F vide letter No. 35029/10/2009-Fy(Trade) dated 24.2.16

CLA Chennai may issue the import authorisation to the applicant with validity of one year from the date of issue of the import authorisation for import of 35 varieties of ornamental fishes (as per description & quantity mentioned in annexure enclosed with DAHD&F letter No.35029/10/2009-Fy(Trade) dated 24.2.16) for CIF value of Rs. 63,63,770 (US\$ 96,250) from Australia, Brazil, Caribbean Island, Fiji, Indonesia, Japan, Malaysia, Maldives, Mauritius, Philippines, Singapore, Sri Lanka, Sudan, Taiwan, Thailand, UAE, United States of America, Vietnam & Yemen subject to the conditions mentioned in the guidelines for import of ornamental fishes & DAHD&F letter dated 23.2.2016. The enclosures will be sent by e-mail to the applicant & RA Chennai.

49.	Sea World Aqua Systems, Thiruvananthapuram 01/53/162/MISC/AM-16/S- 131/IC	4.1.16	3,28,000 NOS. OF ORNAMENTAL FISHES	49.69	DAHD&F vide OM dated 2.3.16 has sought information from the applicant
50.	Bengal Nestors Industries Ltd., Kolkata 01/53/8/555/AM-16/B- 31/IC	30.12.15	10,000 NOS. OF FROZEN BOVINE SEMEN JERSEY, 10,000 NOS. OF FROZEN BOVINE SEMEN HOLSTEIN & 20,000 NOS. OF FROZEN BOVINE SEMEN GYR	99.05	DAHD&F vide OM No. 102- 6/2016-Trade dated 23.2.16 has sought information from the applicant
51.	Hylasco Biotechnology P Ltd., Hyderabad 01/53/162/920/AM-16/H- 24/IC	8.12.15	1500 DOZEN RATS & 2084 DOZEN MICE	1033.57	DAHD&F vide OM No. 102- 69/2016-Trade dated 22.2.16 has sought information from the applicant
52.	Sinha Aquarium, Howrah 01/53/162/829/AM-16/S- 132/IC	1.1.16	1,43,000 PCS OF ORNAMENTAL FISHES	28.41	Recommended by DAHD&F vide letter No. 35029/14/2011- Fy(Trade) dated 7.3.16, however, there is discrepancy in the quantity recommended
53.	Crystal Aquarist, Chennai 01/53/162/MISC/AM-16/C- 41/IC	13.1.16	54,76,500 NOS. (72 VARIETIES) OF ORNAMENTAL FISHES	197.27	Comments sought from DAHD&F on 13.1.16
54.	National Institute of Immunology, New Delhi 01/53/8/592/AM-16/N- 26/IC	25.1.16	4 NOS. OF MICE	1.14	Approved as recommended by DAHD&F vide OM No. 102-13/2016-Trade dated 11.3.16

CLA New Delhi may issue the import authorisation to the applicant for import of 4 nos. of mice (female) from USA for CIF value of Rs. 1,14,850 (US\$ 1,517) for R&D purpose subject to fulfilment of health protocol for import of rodents & quarantine procedure as per S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

55.	Aqua Planet, Mumbai	27.1.16	3,78,000 NOS. (55	31.11	Comments sought from
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	01/53/8/595/AM-16/A-78/IC		VARIETIES) OF ORNAMENTAL FISHES		DAHD&F on 1.2.16
56.	Globion India Pvt. Ltd., Coimbatore 01/53/8/591/AM-16/G-37/IC	25.1.16	3,76,480 NOS. OF HATCHING EGGS (SPECIFIC PATHOGEN FREE)	385.52	Comments sought from DAHD&F on 1.2.16
57.	Patel Mohammad Sajjad, Mumbai 01/53/162/1001/AM-16/P-57/IC	29.1.16	4,02,575 NOS. OF ORNAMENTAL FISHES	40.73	Comments sought from DAHD&F on 4.2.16
58.	Fortune Associates, Hyderabad. 01/53/8/616/AM16/F-14/IC	3.2.16	10 NOS. OF ALPACAS	4.00	DAHD&F vide OM dated 11.3.16 has sought information from the applicant Comments sought from MoEFCC(WL) on 1.3.16
59.	Nupur Ghosh, Kolkata 01/53/162/1017/AM16/N-29/IC	9.2.16	2,17,000 NOS. OF ORNAMENTAL FISHES	71.21	Comments sought from DAHD&F on 2.3.16
60.	Torrent Pharmaceuticals Ltd., Ahmedabad 01/53/8/605/AM16/T-35/IC	8.2.16	450 NOS. OF RATS & MICE	10.74	Approved as recommended by DAHD&F vide OM No. 102-10/2008-Trade dated 11.3.16
RA Ahmedabad may issue the import authorisation to the applicant for import of 450 nos. of rats & mice (150 male & 300 female) from USA for CIF value of Rs. 10,74,345 (US\$ 10,857.46) for R&D purpose subject to fulfilment of health protocol for import of rodents & quarantine procedure as per S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA Ahmedabad.					
61.	Tata Institute of Fundamental Research, Mumbai. 01/53/162/982/AM16/T-36/IC	27.1.16	8 NOS. OF MICE	2.50	Approved as recommended by DAHD&F vide OM No. 102-2/2015-Trade dated 11.3.16
RA Mumbai may issue the import authorisation to the applicant for import of 8 nos. of mice (both male & female) from USA for CIF value of Rs. 2,50,000 (US\$ 3578.60) for R&D purpose subject to fulfilment of health protocol for import of rodents & quarantine procedure as per S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
62.	Aresen Bio-Tech & Farms India Pvt. Ltd., Vijayawada 01/53/8/598/AM16/A-80/IC	3.2.16	1,80,000 NOS. OF TILAPIA FISHES	4.71	Comments sought from DAHD&F on 1.3.16
63.	Hylasco Biotechnology Pvt. Ltd., Hyderabad 01/53/162/1039/AM16/H-29/IC	9.2.16	12 NOS. OF MICE	0.725	Comments sought from DAHD&F on 2.3.16
64.	Hylasco Biotechnology Pvt. Ltd., Hyderabad 01/53/162/1038/AM16/H-30/IC	9.2.16	9 NOS. OF RATS	1.55	Comments sought from DAHD&F on 2.3.16
65.	Tata Memorial Centre (ACTREC), Navi Mumbai 01/53/162/1036/AM16/I-38/IC	2.2.16	20 NOS. OF SD RATS	1.49	Comments sought from DAHD&F on 2.3.16
66.	Dinesh Chandra Das, Kolkata 01/53/8/653/AM16/D-33/IC	17.2.16	70,000 NOS. OF ORNAMENTAL FISHES	16.50	Comments sought from DAHD&F on 8.3.16
67.	Aqua Mart Fisheries, Howrah 01/53/8/652/AM16/A-90/IC	17.2.16	1,47,000 NOS. OF ORNAMENTAL FISHES	6.96	Comments sought from DAHD&F on 8.3.16
68.	Karan Ravi Shankar, Bengaluru	4.3.16	1 NO. OF DOG	0.46	Comments sought from DAHD&F on 8.3.16

	01/53/8/656/AM16/K-30/IC				
69.	Indira Gandhi Zoological Park, Visakhapatnam 01/53/162/1030/AM16/I-48/IC	29.1.16	2:2 NOS. OF RED NECKED WALLABY, 1:1 NOS. OF SCARLET MACAW, 1:1 NOS. OF MILITARY MACAW & 1:1 NOS. OF BLACK NECKED SWAN	nil	Comments sought from DAHD&F & MoEFCC(WL) on 2.3.16
70.	Lupin Ltd., Mumbai 01/53/8/610/AM-16/L-14/IC	9.2.16	8780 NOS. OF RATS & MICE	11.38	DAHD&F vide letter dated 11.3.16 has informed that applicant's facilities will be inspected by them
Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment, Forest & Climate Change (MoEFCC)					
71.	Balaji Udyog, Faridabad 01/53/8/241/AM-15/B-15/IC	4.8.14	25,600 MT OF USED RUBBER TYRE & TUBE SCRAP	1280.00	Recommended by DIPP vide letter No. 9/51/2014-TSW dated 16.9.14 Comments awaited from MoEFCC
72.	Sundaram Industries Ltd., Chennai 01/53/162/466/AM-15/S-78/IC	9.9.14	3000 MT OF TYRE BUFFING POWDER & CUT TYRES	412.51	Recommended by DIPP vide letter No. 9/59/2014-TSW dated 16.6.15 Comments awaited from MoEFCC
73.	Sree Sumangala Metals & Industries P Ltd., Chennai 01/53/162/838/AM-15/S-140/IC	4.2.15	3000 MT OF LEAD BATTERY PLATES	30.45	Recommended by DIPP vide OM No. 9/11/2015-TSW dated 20.7.15 MoEFCC vide letter No. 5-2/2015-HSMD dated 25.2.15 has sought information from the applicant
74.	HBL Power Systems Ltd., Hyderabad 01/53/162/60/AM-16/H-6/IC	27.5.15	454 NOS. OF SPENT NICKEL CADMIUM BATTERIES	1103.05	Recommended by DIPP vide OM No. 7/44/2015-TSW dated 20.7.15 MoEFCC vide letter No. 5-30/2010-HSMD dated 7.7.15 has sought information from the applicant
75.	Minar Reclamations Pvt. Ltd., Ludhiana 01/53/162/346/AM-16/M-30/IC	8.7.15	2000 MT OF OLD / USED PNEUMATIC TYRE SCRAP / RUBBER SCRAP	90.65	Recommended by DIPP vide OM No. 9/67/2015-TSW dated 18.2.16 MoEFCC vide OM dated 6.8.15 has sought information from the applicant
76.	Avlan Rubber Industry, Hyderabad 01/53/162/Misc/AM-16/A-58/IC	30.9.15	1200 MT OF SCRAP TYRES	85.07	DIPP vide OM No. 9/85/2015-TSW dated 3.11.15 has sought information, which has been communicated to the applicant on 4.11.15 Recommended by MoEFCC vide letter No. 23-90/2014-HSMD dated 17.11.14
77.	Platinum Rubber P Ltd., Secunderabad 01/53/8/458/AM-16/P-42/IC	4.11.15	1500 MT OF USED WASTE & SCRAP RUBBER TYRES	99.00	Recommended by DIPP vide OM No. 9/8/2015-TSW dated 26.11.15 Comments sought from MoEFCC on 9.11.15

78.	Kohinoor Reclamation, Jalandhar 01/53/162/560/AM-16/K- 17/IC	28.8.15	40,00,000 KG OF USED TYRE SCRAP	201.50	Approved as recommended by DIPP vide OM No. 9/35/2015-TSW dated 14.3.16 & MoEFCC vide OM No. 23- 251/2012-HSMD dated 27.10.15
RA Ludhiana may issue the import authorisation to the applicant for import of 4000 MT of used tyres (multiple cuts / shreds) (press baled or in loose condition) from GCA for CIF value of Rs. 2,01,50,000 (US\$ 3,10,000) for manufacture of reclaim rubber subject to the conditions mentioned in MoEFCC OM No. 23-251/2012-HSMD dated 27.10.15 & actual user condition & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & RA Ludhiana.					
79.	S & J Granulate Solution Pvt. Ltd., Mumbai 01/53/8/498/AM16/S- 119/IC	30.11.15	10,000 MT OF OLD & USED RUBBER TYRE & TUBE	594.00	Recommended by DIPP vide OM No. 9/19/2015-TSW dated 12.2.16 Comments sought from MoEFCC on 4.12.15
80.	Goodwill Imports, New Delhi 01/53/8/415/AM16/G-26/IC	05.10.15	5000 MT OF OLD & USED RUBBER TYRE SCRAP	200.00	Recommended by DIPP vide O.M. No. 9/92/2015-TSW dated 25.2.16 Comments sought from MoEFCC on 4.12.15
81.	RS Shreadon, Gautam Budh Nagar 01/53/8/464/AM-16/R- 44/IC	5.11.15	34,000 MT OF USED RUBBER TYRE SCRAP	911.20	Recommended by DIPP vide O.M. No. 9/93/2015-TSW/12 dated 15/18.1.16 Comments sought from MoEFCC on 14.12.15
82.	Shree Anand Battery, Jalgaon 01/53/8/459/AM-16/S- 124/IC	4.11.15	5000 MT OF SCRAP LEAD BATTERIES WITHOUT ACID	1462.50	DIPP vide OM No. 9/95/2015- TSW dated 28.12.15 has sought information, which has been communicated to the applicant on 29.12.15 Comments sought from MoEFCC on 15.12.15
83.	Shivani Network, Ahmedabad 01/53/8/594/AM-16/S- 137/IC	27.1.16	2500 MT OF USED RUBBER TYRES	58.62	DIPP vide OM dated 19.2.16 has sought information, which has been communicated to the applicant on 22.2.16 Recommended by MoEF&CC vide OM No 23-287/2014- HSMD dated 1.2.16
84.	S.K. Carbon Limited, Faridabad 01/53/8/286/AM-16/S- 51/IC	16.7.15	300 MT OF GRAPHITE ELECTRODE SCRAP / STUB	12.16	Approved as recommended by DIPP vide OM No. 9/81/2015-TSW dated 12.2.16 & MoEFCC vide OM No. 5- 29/2015-HSMD dated 3.3.16
CLA New Delhi may issue the import authorisation to the applicant for import of 255 MT of Graphite Electrodes scrap / stub for proportionate CIF value from China for manufacture of graphite electrodes / nipples subject to the condition mentioned in MoEFCC vide OM No. 5-29/2015-HSMD dated 3.3.2016 & subject to actual user condition & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
85.	Parekh Rubber Co., Anand 01/53/162/615/AM-16/P- 38/IC	23.9.15	10,000 MT OF RUBBER TYRE SCRAP & USED TUBE SCRAP	43.56	Recommended by DIPP vide OM No. 9/84/2015-TSW dated 12.2.16 Comments sought from MoEFCC on 9.10.15
86.	Nutec Oil & Energy Pvt. Ltd., Chennai. 01/53/8/625/AM16/N-28/IC	8.2.16	1000 MT OF USED RUBBER TYRES	30.15	Comments sought from DIPP & MoEFCC on 1.3.16
87.	Isgec Hitachi Zosen Ltd., Noida	8.2.16	8 NOS. OF RE- TREADED TYRES	4.43	Recommended by DIPP vide OM No. 9/6/2016-TSW dated

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	01/53/8/626/AM16/I-46/IC				2.3.16, the Committee decided to also seek comments from MoEFCC
88.	Triton Graphite, Mumbai 01/53/162/598/AM16/T-22/IC	21.8.15	22,000 KG OF GRAPHITE ELECTRODE SCRAP	13.93	Comments sought from DIPP on 1.3.16
89.	Sree Sai Rubber Works, Chittoor 01/53/8/290/AM16/S-44/IC	3.2.16	ENHANCEMENT OF QUANTITY FROM 1500 MT TO 4000 MT OF USED RUBBER SCRAP	70.87	Comments sought from DIPP on 4.3.16
90.	Sri Shakti Industries, Nandigama 01/53/162/1044/AM16/S-143/IC	9.2.16	988 MT OF USED RUBBER TYRE SCRAP	20.45	Comments sought from DIPP & MoEFCC on 6.3.16
91.	Tinna Rubber & Infrastructure Ltd., New Delhi 01/53/8/650/AM16/T-39/IC	2.3.16	5000 MT OF TYRE SCRAP	246.65	Approved as recommended by DIPP vide OM No. 9/9/2015-TSW dated 14.3.16 & MoEFCC vide OM No. 5-22/2010-HSMD dated 3.3.16
CLA New Delhi may issue the import authorisation to the applicant for import of 5000 MT of used rubber tyre scrap (cut into 2 or 3 pieces / multiple cuts / shreds / press baled) from GCA for CIF value of Rs. 2,46,65,913 (US\$ 3,57,477) for manufacture of crumb rubber, crumb rubber modifier / bitumen modifier subject to the conditions mentioned in MoEFCC OM No. 5-22/2010-HSMD dated 3.3.16 & actual user condition & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
92.	A.P. Rubber Industries, Delhi 01/53/8/649/AM16/A-89/IC	29.2.16	1200 MT OF USED RUBBER TYRES	57.12	Approved as recommended by DIPP vide OM No. 9/8/2016-TSW dated 14.3.16 and MoEFCC vide OM No. 23-91/2014-HSMD dated 3.3.16
CLA New Delhi may issue the import authorisation to the applicant for import of 1200 MT of used rubber tyres with multi-cuts / shreds (press baled or in loose condition) from GCA for CIF value of Rs. 57,12,000 (US\$ 84,000) for manufacture of crumb rubber subject to the conditions mentioned in MoEFCC OM No. 23-91/2014-HSMD dated 3.3.16 & actual user condition & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
93.	Coastal Rubber, Hyderabad 01/53/8/535/AM15/C-30/IC	11.2.16	ENHANCEMENT OF QUANTITY FROM 1000 MT TO 2500 MT OF RUBBER TYRE SCRAP	propn. value	Approved as recommended by DIPP vide OM No. 9/14/2015-TSW dated 14.5.15 & MoEFCC vide OM Nos. 23-29/2015-HSMD dated 1.2.16 & dated 31.7.15
RA Secunderabad may issue the import authorisation to the applicant for import of 2500 MT of tyre scrap (press / baled / shredded / multiple cuts), waste pairing scrap of rubber (other than hard rubber) & powder & granules from Belgium for proportionate CIF value for recycling subject to the conditions mentioned in MoEFCC OM Nos. 23-29/2015-HSMD dated 1.2.16 & dated 31.7.15 & actual user condition & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & RA Secunderabad. The import permission letter No. 01/53/8/535/AM15/C-30/IC dated 17.9.2015 issued to the applicant stands withdrawn.					
Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment, Forest & Climate Change (MoEFCC)					
94.	Neelkamal Industries, Ulhasnagar 01/53/162/847/AM-15/N-42/IC	9.2.15	100 MT OF ACRYLIC PLASTIC SCRAP WASTE CRUSHED	31.20	Comments sought from DC&PC & MoEFCC on 23.3.15 & 3.3.16
95.	R.K. Plastics, Falna 01/53/162/31/AM-16/R-4/IC	15.4.15	500 MT OF CELLULOSE & PLASTIC WASTE & SCRAP	139.50	Approved as recommended by DC&PC vide OM No. 25016/1/2010-PCII dated 16.3.16 and MoEFCC vide OM No. 17-19/2009-HSMD dated 2.11.15

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RA Jaipur may issue the import authorisation to the applicant for import of 495 MT of cellulose plastic / Polyethylene waste/scrap from GCA for proportionate CIF value subject to the conditions mentioned in MoEFCC OM No. 17-19/2009-HSMD dated 2.11.2015 & actual user condition & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & RA Jaipur.					
96.	Pest Control M. Walshe, Mumbai 01/53/8/102/AM-16/P-9/IC	18.5.15	85,000 KG OF METHYL BROMIDE	392.54	DC&PC vide letter No. 12022/1/2015-CH.II dated 14.8.15 has sought information from the applicant
97.	Riddhi Polymers, Mumbai 01/53/8/352/AM-16/R-36/IC	28.8.15	250 MT OF PLASTIC WASTE / SCRAP	88.13	Comments sought from DC&PC & MoEFCC on 10.9.15 & 3.3.16
98.	Silicone International Products, Mumbai 01/53/8/402/AM-16/S-99/IC	24.9.15	5000 MT OF NON-HAZARDOUS POLYSILOXANE WASTE	957.00	Approved 3000 MT as recommended by DC&PC vide OM No. 25016/2/2013-PC.II dated 8.3.16 and MoEFCC vide OM No. 23-47/2009-HSMD dated 5.11.15 (ex-post facto approval)
99.	United Phosphorus Ltd., Mumbai 01/53/8/437/AM-16/U-2/IC	20.10.15	3,75,000 KG OF CARBON TETRACHLORIDE	157.50	DC&PC vide letter No. 12022/9/2013-CH.II dated 7.1.16 has sought information from the applicant Recommended by MoEFCC vide OM No. 11/7/2015-OC dated 2.12.15
100.	Krishan Poly Plast, Valsad 01/53/162/680/AM-16/K-22/IC	9.10.15	500 MT OF MIXED PLASTIC SCRAP	153.00	Comments sought from DC&PC & MoEFCC on 14.12.15 & 3.3.16
101.	S. Ranjit Singh Anand & Co., Thane 01/53/162/856/AM-16/S-129/IC	3.12.15	500 MT OF MIXED PLASTIC SCRAP	153.00	Comments sought from DC&PC on 18.12.15 & 3.3.16 MoEFCC vide letter dated 2.3.16 has sought information from the applicant
102.	Meghmani Organics Ltd., Ahmedabad 0153/171/370/AM-16/M-63/IC	7.12.15	2,50,000 KG OF 1,1,1-TRICHLORO 2,2,2-TRIFLUORO ETHANE (CFC-113A)	416.87	DC&PC vide letter No. 12022/1/2016-CH-II dated 7.1.16 has sought information from the applicant
103.	Tagros Chemicals India Ltd., Chennai 01/53/162/832/AM-16/T-29/IC	1.12.15	134 MT OF CARBON TETRACHLORIDE	14.63	DC&PC vide letter dated 7.1.16 has sought information from the applicant Recommended by MoEFCC vide O.M. No. 11/7/2015-OC dated 7.1.16
104.	Alexandra International, Delhi 01/53/8/553/AM-16/A-75/IC	30.12.15	2000 MT OF PET FLAKES, GRANULES & VIRGIN PLASTIC WASTE	301.54	DC&PC vide letter No. 25016/1/2014-PC.II(Vol.II) dated 8.1.16 has sought information from the applicant Comments sought from MoEFCC on 4.1.16
105.	Hemani Industries Ltd., Mumbai 01/53/8/557/AM-16/H-25/IC	1.1.16	1,92,000 KG OF CARBON TETRACHLORIDE	18.93	DC&PC vide letter dated 25.2.16 has sought information from the applicant Recommended by MoEFCC vide O.M. No. 11/7/2015-OC dated 25.1.16
106.	Phoenix Lamps Ltd., Gautam Budh Nagar 01/53/8/536/AM-16/P-52/IC	18.12.15	2 KG OF BROMO CHLOROMETHANE	0.55	DC&PC vide OM No. 12022/2/20116-CH-II dated 18.2.16 has sought information from the applicant

107.	Eastern Cargo Carriers India P Ltd., Mumbai 01/53/8/614/AM16/E-20/IC	8.2.16	2400 MT OF COMPOSITE WASTE OF PLASTIC & ALUMINUM	179.52	Comments sought from DC&PC & MoEFCC on 1.3.16
108.	Shree Bhavani Engineering Works, Navi Mumbai 01/53/8/705/AM15/S-163/IC	5.3.16	ENHANCEMENT OF QUANTITY FROM 400 MT TO 3200 MT OF LLDPE, LDPE, HDPE, PP, POLYSTYRENE, POLYAMIDE, ETC.	1120.00	Approved as recommended by DC&PC vide OM No. 25-16/1/2014-PC.II dated 3/4.12.15 & MoEFCC vide OM Nos. 5-10/2015-HSMD dated 23.2.16 & dated 2.11.15
RA Mumbai may issue the import authorisation to the applicant for import of 3200 MT of virgin plastic scrap of all types of polymers including LLDPE, LDPE, HDPE, PP, Polystyrene, Polyamide, etc. from GCA for a CIF value of Rs. 11,20,00,000 (US\$ 16,00,000) subject to the conditions mentioned in MoEFCC OM Nos. 5-10/2015-HSMD dated 2.11.2015 & dated 23.2.2016 & actual user condition & other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Mumbai. The import permission vide Sl. No. 40 of minutes of EFC meeting No. 10/16 dated 21.1.2016 stands withdrawn.					
Department of Electronics & Information Technology (DeitY) & Ministry of Environment, Forest & Climate Change (MoEFCC)					
109.	Hewlett-Packard India Sales Pvt. Ltd., Bengaluru 01/53/8/421/AM-15/H-22/IC	28.10.14	3,11,398 NOS. OF REFURBISHED COMPUTER PARTS FOR WARRANTY REPLACEMENT	22585.00	DeitY vide letter No. 16(8)/2014-IPHW dated 19.2.15 has sought information from the applicant. DeitY vide letter dated 24.2.16 has informed that reply is awaited from the applicant
					Recommended by MoEFCC vide OM No. 23-31/2011-HSMD dated 18.12.14
110.	HCL Services Ltd., Noida 01/53/8/666/AM-15/H-34/IC	10.3.15	26,623 NOS. OF HARD DISK DRIVES	540.18	DeitY vide letter No. 16(3)/2015-IPHW dated 28.7.15 has sought information from the applicant. DeitY vide letter dated 24.2.16 has informed that reply is awaited from the applicant
					Comments sought from MoEFCC on 20.3.15
111.	Fuitsu India P Ltd., New Delhi 01/53/8/584/AM-15/F-11/IC	21.1.15	84 NOS. OF ELECTRONIC PARTS	31.50	DeitY has requested on 8.7.15 to send complete application. DeitY vide letter dated 24.2.16 has informed that information has been sought from the applicant on 15.1.16
					Recommended by MoEFCC vide OM No. 23-171/2013-HSMD dated 13.6.14 & 14.7.15
112.	Dell International Services India P Ltd., Bengaluru 01/53/8/206/AM-15/D-7/IC	24.9.15	40,050 NOS. OF REFURBISHED COMPUTER PARTS	6061.16	Approved as recommended by DeitY vide communication No. 16(5)/2014-IPSW dated 9.2.16 & MoEFCC vide O.M. No. 5-12/2013-HSMD dated 18.9.15
RA Bengaluru may issue the import authorisation to the applicant for import of 26,543 nos. of refurbished computer parts (as per the quantity & description mentioned in DeitY communication No. 16(5)/2014-IPSW dated 9.2.2016) for warranty replacement purpose from GCA for proportionate CIF value subject to the conditions mentioned in MoEFCC OM No. 5-12/2013-HSMD dated 18.9.2015 and DeitY communication No. 16(5)/2014-IPSW dated 9.2.2016 & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & RA Bengaluru.					

113.	Acer India Pvt. Ltd., Bengaluru 01/53/8/506/AM-16/A-66/IC	1.12.15	61,926 NOS. OF REFURBISHED COMPUTER PARTS	3186.64	DeitY vide letter dated 24.2.16 has informed that information has been sought from the applicant on 28.1.16 Recommended by MoEFCC vide OM No. 23-28/2011-HSMD dated 22.2.16
114.	U-Prints, New Delhi 01/53/8/530/AM-16/U-4/IC	28.12.15	15,000 NOS. OF SECOND-HAND FUNCTIONAL CATHODE RAY TUBES (CRT)	55.00	DeitY vide letter dated 24.2.16 has informed that information has been sought from the applicant on 28.1.16 Recommended by MoEFCC vide O.M. No. 23-220/2013-HSMD dated 7.5.15 & corrigendum dated 27.5.15
115.	Exterran Energy Solutions Pvt. Ltd., Chennai 01/53/162/1000/AM-16/E-18/IC	29.1.16	113 NOS. OF USED COMPUTER SYSTEMS, MONITORS, ETC.	1.09	DeitY vide letter dated 24.2.16 has informed that information has been sought from the applicant on 23.2.16 Comments sought from MoEFCC on 4.2.16
116.	Epcos India Pvt. Ltd., Nadia 01/53/8/606/AM16/E-19/IC	8.2.16	2000 KG OF ZIRCONIA OXIDE POWDER	18.00	Approved as recommended by DeitY vide letter No. 16(3)/2016-IPHW dated 25.2.16

RA Kolkata may issue the import authorisation to the applicant for import of 1800 kg of Zirconia Oxide powder, inclusive of 0.5% wastage from China for proportionate CIF value for manufacture of soft ferrite components subject to actual user condition & other usual conditions of import authorization.

Ministry of Environment, Forest & Climate Change, Ozone Cell (MoEFCC(O))

117.	Refex Industries Ltd., Chennai 01/53/8/631/AM16/R-55/IC	15.2.16	1000 MT OF HCFC - R141B	1526.43	Comments sought from MoEFCC(O) on 1.3.16
118.	Karan Trading Co., Delhi 01/53/8/657/AM16/K-31/IC	7.3.16	200 MT OF R-22 OR HCFC-22 GAS	225.91	Rejected as not recommended by MoEFCC(O) vide OM No. 11/8/2007-OC/Vol.III dated 14.3.16

Ministry of Environment, Forest & Climate Change, Wildlife Division (MoEFCC(WL))

119.	A.M. Industrial Enterprises, New Delhi 01/53/162/324/AM-15/A-29/IC	24.7.14	2 PCS OF NIGHT VISION BINOCULARS	0.72	Comments awaited from MoEFCC(WL)
120.	MOD, Kochi 01/53/162/344/AM-15/M-26/IC	28.7.14	1 NO. OF SKULL BUFFALO CALTEX JASMINE WHITE, 1 NO. OF SKULL BUFFALO CALTEX TORA WHITE & 1 NO. OF SKULL COW FLOWER	0.04	The Committee decided to reject the case as the applicant is not giving reply to MoEFCC(WL) letter No. 3-41/2014/WL dated 12.8.14
121.	Brahmagiri Dev. Society, Wayanad, Kerala 01/53/8/136/AM-15/B-11/IC	11.7.14	1 NO. OF PENETRATING BOLT STUNNER WITH 10,000 PCS OF HIGH POWER CARTRIDGES	2.76	Comments awaited from MoEFCC(WL)
122.	Principal Chief Conservator of Forest, Andhra Pradesh	7.11.14	250 NOS. OF SHOTGUNS	38.39	The Committee decided to reject the case as the applicant is not giving reply to

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	01/53/162/601/AM-15/P-34/IC				MoEFCC(WL) letter No. 3-54/2014/WL dated 26.11.14
123.	Kushaldeep Singh Dhillon, Chandigarh, 01/53/8/271/AM-14/K-18/IC	10.9.14	1 PC OF ANIMAL TROPHY	0.30	Comments sought from MoEFCC(WL) on 24.9.14
124.	Mohammed Fateh Faiz Bin Jung, Hyderabad 01/53/162/644/AM-15/M-54/IC	25.11.14	14 NOS. OF TROPHIES	1.36	Comments sought from MoEFCC(WL) on 3.12.14
125.	Indian Heritage Perfumers, Moradabad 01/53/8/438/AM-16/I-34/IC	23.10.15	3300 KG OF SANDALWOOD	26.55	MoEFCC(WL) vide OM No. 5-4/2010-SU dated 22-28.12.15 has sought information from the applicant
126.	G. Abhinav Ram Reddy, Hyderabad 01/53/162/881/AM-16/G-34/IC	4.12.15	7 NOS. OF HUNTED ANIMAL TROPHIES	0.96	MoEFCC(WL) vide letter dated 20.1.16 has sought information, which has been communicated to the applicant on 27.1.16
127.	A & S Creations, New Delhi. 01/53/8/596/AM16/A-79/IC	3.2.16	6 NOS. OF NIGHT VISION BINOCULARS	1.36	Approved as recommended by MoEFCC(WL) vide OM No. 3-20/2016/WL dated 17.2.16
CLA New Delhi may issue the import authorisation to the applicant for import of 6 nos. of night vision binoculars Tracker-3X42 from Republic of Belarus for CIF value of Rs. 1,36,382 (Euro 1,843) for supply to Tamil Nadu Forest Academy, Tamil Nadu Forest Range Officer - Muniguda Range, Odisha & Ramnagar Forest Department, Uttarakhand for using in wildlife monitoring conservation & other surveillance activities subject to the conditions mentioned in MoEFCC(WL) OM No 3-20/2016/WL dated 17.2.2016 & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
128.	A & S Creations, New Delhi. 01/53/8/607/AM16/E-81/IC	8.2.16	10 NOS. OF GPS PLUS 3 COLLARS - TRANSRECEIVER	29.42	Approved as recommended by MoEFCC(WL) vide OM No. 3-22/2016/WL dated 23.2.16
CLA New Delhi may issue the import authorisation to the applicant for import of 10 nos. of GPS Plus 3 Collars - Transreceiver from Germany for CIF value of Rs. 29,42,625 (Euro 39,235) for supply to State Forest Research Institute, Jabalpur, Madhya Pradesh for using in tiger monitoring & preventing from poaching subject to the conditions mentioned in MoEFCC(WL) OM No 3-22/2016/WL dated 23.2.2016 & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
129.	Hi Tech Advance Products, Indore. 01/53/8/608/AM16/H-28/IC	4.2.16	6 SETS OF VETERINARY EQUIPMENT / TRANQUILIZERS	10.25	Approved as recommended by MoEF&CC(WL) vide OM No. 3-23/2016/WL dated 2.3.16
RA Indore may issue the import authorisation to the applicant for import of 6 sets of veterinary equipment / tranquilizer equipment (as per the quantity & description mentioned in MoEFCC(WL) OM No. 3-23/2016/WL dated 2.3.2016) from Denmark for CIF value of Rs. 10,25,909 (Euro 13,733.73) for supply to DCF, Mangalore, Karnataka (1 set), Wildlife Warden, North Kashmir Division (Sopore), Jammu & Kashmir (2 sets), Conservator of Forest (WL), Gangtok, Sikkim (1 set), Academic Officer, Wildlife Institute of India, Dehradun (1 set) & CCF & Field Director, Pench Tiger Reserve, Nagpur (1 set) for use in humane treatment of wild animals subject to the conditions mentioned in MoEFCC(WL) OM No. 3-23/2016/WL dated 2.3.2016 & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & RA Indore.					
130.	Hi Tech Advance Products, Indore. 01/53/8/608/AM16/H-28/IC	4.2.16	6 SETS OF VETERINARY EQUIPMENT / TRANQUILIZERS	10.25	Comments sought from MoEFCC(WL) on 16.2.16
131.	Adinath Veterinary Products Pvt. Ltd., Indore 01/53/8/618/AM16/A-82/IC	11.2.16	382 NOS. OF TRANQUILIZING EQUIPMENT / REMOTE INJECTION GUNS	5.47	Approved as recommended by MoEFCC(WL) vide OM No. 3-24/2016/WL dated 8.3.16
RA Indore may issue the import authorisation to the applicant for import of 382 nos. of tranquillizing equipment / remote injection guns (as per the quantity & description mentioned in MoEFCC(WL) vide OM No. 3-24/2016/WL dated 8.3.2016 from Germany for CIF value of Rs. 5,47,105 (Euro 7294.68) for supply to Wildlife Warden, Shopian Wildlife					

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Division, J&K; DCF, Buldhana Forest Division, Maharashtra; Deputy Director (Project Tiger), Periyar East Division, Thekkady, Kerala & Dr. Girish U. (BVSC&AH), Veterinary Surgeon, Girish Vihar, Padakulam (West), Kodungallur (P.O.), Thrissur, Kerala for use in humane treatment of wild animals subject to the conditions mentioned in MoEFCC(WL) OM No 3-24/2016/WL dated 8.3.2016 & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & RA Indore.

132.	G. Amarendra Reddy, Hyderabad 01/53/8/621/AM16/G-39/IC	5.2.16	21 NOS. OF TAXIDERMY ANIMAL MOUNTS	1.54	Comments sought from MoEFCC(WL) on 16.2.16
133.	K.K. Traders, Amritsar 01/53/8/638/AM16/K-28/IC	25.2.16	40 MT OF KUTH ROOTS	54.82	Comments sought from MoEFCC(WL) on 7.3.16
134.	West Bengal Zoo Authority, Kolkata 01/53/8/654/AM16/W-3/IC	19.2.16	17 NOS. OF SYRINGE PROJECTORS & ACCESSORIES	16.86	Comments sought from MoEFCC(WL) on 8.3.16
Department of Heavy Industry (DHI)					
135.	Cummins Technologies India Pvt. Ltd., Pune 01/53/8/544/AM-16/C- 39/IC	23.12.15	14 NOS. OF FUEL INJECTORS	1.87	Comments sought from DHI on 29.12.15
136.	Sundaram Fasteners Ltd., Chennai 01/53/8/05/AM-15/S-2/IC	2.4.14	1100 LBS OF CHROMIUM POWDER	6.73	D.O. letter dated 9.3.16 sent by DGFT to Secy., DHI requesting to send comments
Ministry of Home Affairs (MHA)					
137.	AFP Operation A.S., Mumbai 01/53/8/511/AM-14/A- 74/IC	5.2.14	60 NOS. OF SIGNAL CARTRIDGES	0.77	The representative of MHA had informed in EFC meeting 10/16 that they would send specific recommendation in addition to their letter No. V- 11026/31/2015-Arms dated 31.8.15.
138.	Jayashree Consulting India, Odisha 01/53/162/861/AM-14/J- 26/IC	8.5.14	4 NOS. OF NIGHT VISION MONOCULARS & ACCESSORIES	7.68	MHA vide letter No. IV- 2011/11/1213 -Prov.I -9916 dated 26.2.15 has sought information from Odisha police
139.	National Security Guard, New Delhi 01/53/162/450/AM-15/N- 23/IC	8.9.14	1 NO. OF SECURITY EQUIPMENT	19.66	MHA vide letter No. IV- 24011/11/2013-Prov-I dated 24.9.14 has sought information from the applicant
140.	Dinex India P Ltd., Dehradun 01/53/8/315/AM-15/D- 14/IC	19.9.14	1,50,000 NOS. OF PAPER TUBE PRIMED HULLS	6.28	The representative of MHA had informed in EFC meeting 10/16 that they would send specific recommendation in addition to their letter No. V- 11026/31/2015-Arms dated 31.8.15.
141.	Mel Systems & Services Ltd., Chennai 01/53/8/391/AM-15/M- 41/IC	8.10.14	1 NO. OF THROUGH- WALL RADAR	14.80	MHA vide OM No. IV- 24011/11/2013-Prov.I dated 2.7.15 has sought information from the applicant
142.	Mel Systems & Services Ltd., Chennai 01/53/171/316/AM-15/M- 52/IC	25.11.14	1 NO. OF ASSAULT RIFLE & 1 NO. OF AUTOMATIC PISTOL	0.19	MHA vide ID No. IV- 13011/22/12-Prov.II/112 dated 5.8.15 has sought information from the applicant DRDO vide letter dated 30.7.15 has sought information from the applicant
143.	Simson Gun House, Mangalore	24.10.14	6000 NOS. OF CARTRIDGES	3.48	The representative of MHA had informed in EFC meeting

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	01/53/162/576/AM-15/S-103/IC				10/16 that they would send specific recommendation in addition to their letter No. V-11026/31/2015-Arms dated 31.8.15.
144.	Kawatras, Shimla 01/53/162/Misc/AM-15/K-28/IC	2.2.15	2 NOS. OF NIGHT VISION BINOCULARS / GOGGLES & 8 NOS. OF NIGHT VISION MONOCULARS	9.00	Approved as recommended by MHA vide letter No. IV-24011/11/2013-Prov-I dated 8.3.16
RA Chandigarh may issue the import authorisation to the applicant for import of 2 nos. of Night Vision Binoculars / Goggles & 8 nos. of Night Vision Monocular from China for CIF value of Rs. 9,00,837 (US\$ 14,299) for supply to Himachal Pradesh Police subject to usual conditions of import authorisation.					
145.	VW Defsys Pvt. Ltd., New Delhi 01/53/8/574/AM-15/W-8/IC	16.1.15	7 NOS. OF OPTICAL NIGHT SIGHTS	13.22	Approved as recommended by MHA vide letter No. IV-24011/11/2013-Prov-I dated 8.3.16
CLA New Delhi may issue the import authorisation to the applicant for import of 7 nos. of Optical Night Sights from Bulgaria for CIF value of Rs. 13,22,154.40 (Euro 18,042.50) for supply to Odisha Police subject to usual conditions of import authorisation.					
146.	VW Defsys Pvt. Ltd., New Delhi 01/53/8/633/AM-15/W-9/IC	23.2.15	18 NOS. OF NIGHT VISION BINOCULARS	29.81	Approved as recommended by MHA vide letter No. IV-24011/11/2013-Prov-I dated 8.3.16
CLA New Delhi may issue the import authorisation to the applicant for import of 18 nos. of Night Vision Binoculars from Bulgaria for CIF value of Rs. 29,81,290 (Euro 41,990) for supply to Odisha Police subject to usual conditions of import authorisation.					
147.	Rolta India Ltd., Mumbai 01/53/8/677/AM-15/R-59/IC	16.3.15	8 NOS. OF NIGHT VISION SIGHTS & ACCESSORIES	24.21	Approved as recommended by MHA vide letter No. IV-24011/11/2013-Prov-I dated 8.3.16.
RA Mumbai may issue the import authorisation to the applicant for import of 8 nos. of Insas Night Vision Sights with mount & accessories from Israel for CIF value of Rs. 24,21,250 (US\$ 37,250) for supply to Karnataka Police subject to the condition that Karnataka Police is wholly responsible in case any discrepancy is observed & other usual conditions of import authorisation.					
148.	National Security Guard, New Delhi 01/53/162/950/AM-15/N-47/IC	11.3.15	128 NOS. OF RIFLES	951.53	Comments sought from MHA on 24.3.15
149.	Ankur Flourides, Ghaziabad 01/53/8/04/AM-15/A-1/IC	2.4.14	BLANK FIRING GUNS & CARTRIDGES	11.11	The representative of MHA had informed in EFC meeting 10/16 that they would send specific recommendation in addition to their letter No. V-11026/31/2015-Arms dated 31.8.15.
150.	Lt. Col. Vinod Bhasker, Nilgiris 01/53/162/138/AM-16/V-6/IC	19.5.15	1 NO. OF CONVERTER	0.25	Comments sought from MHA on 1.6.15
151.	DG of Police, Maharashtra, Mumbai 01/53/162/255/AM-16/M-20/IC	15.6.15	1 NO. OF JET DISRUPTER & 50 NOS. OF CARTRIDGES	10.88	Approved as recommended by MHA vide OM No. IV-24011/11/2013-Prov-I dated 4.2.16 (ex-post facto approval)
152.	Prashant Singh, Dehradun 01/53/8/219/AM-16/P-19/IC	25.6.15	1 NO. OF BLASER WITH ACCESSORIES	4.15	MHA vide ID No. V-11026/43/2015-Arms dated 18.1.16 has sought information from the applicant

					Recommended by MoEFCC(WL) vide OM No. 3-53/2015-WL dated 3.8.15
153.	Addl. Director General of Police, A.P., Hyderabad 01/53/162/371/AM-16/A-27/IC	25.6.15	28 NOS. OF SUB-MACHINE GUNS WITH ACCESSORIES	Euro 51,128	Approved as recommended by MHA vide OM No. IV-13018/221/2013-Prov-I dated 3.2.16 (ex-post facto approval)
154.	Tech Sol Technologies P Ltd., Vellore 01/53/162/893/AM15/T-39/IC	16.1.15	3 NOS. OF PASSIVE NIGHT TELESCOPIC SIGHTS	9.49	MHA vide ID No. IV-24011/11/13-Prov.I/939 dated 5.5.15 has sought end-use certificate & supply order
155.	A.M. Industrial Enterprises, New Delhi 01/53/162/228/AM-16/A-25/IC	1.7.15	2 PCS OF BINOCULARS	0.55	Comments sought from MHA on 5.8.15
156.	Addl. Director General of Police, Operations (Octopus & Greyhounds), Hyderabad 01/53/162/347/AM-16/A-34/IC	8.7.15	1 NO. OF WATER JET / ELECTRICAL DISRUPTER WITH CARTRIDGES	14.32	Approved as recommended by MHA vide OM No. IV-24011/11/2013-Prov-I dated 4.2.16 (ex-post facto approval)
157.	A.M. Industrial Enterprises, New Delhi 01/53/162/431/AM-16/A-36/IC	5.8.15	7 PCS OF BINOCULARS	1.93	Comments sought from MHA on 5.8.15
158.	E.I. Dupont India Pvt. Ltd., Gurgaon 01/53/8/265/AM-16/E-8/IC	15.7.15	ARMS & AMMUNITIONS	29.92	MHA vide ID No. V-11026/62/2015-Arms dated 7.1.16 has sought information, which has been conveyed to the applicant on 12.1.16
159.	Reliance Industries Ltd., Mumbai 01/53/8/234/AM-16/R-29/IC	3.7.15	1 PAK CONSISTING OF 25 CARTRIDGES, CABLE GUN RED	0.24	Comments sought from MHA on 26.8.15
160.	Star Aerospace Industries, Dehradun 01/53/8/393/AM-16/S-93/IC	21.9.15	38 NOS. OF AK-47 SPARE-PARTS	1.07	MHA vide ID No. IV-13011/22/12-Prov.II/2005 dated 14.10.15 has sought information, which has been conveyed to the applicant on 5.11.15
161.	Star Aerospace Industries, Dehradun 01/53/8/394/AM-16/S-94/IC	21.9.15	38 NOS. OF AK-47 SPARE-PARTS	1.07	MHA vide ID No. IV-13011/22/12-Prov.II/2004 dated 14.10.15 has sought information, which has been conveyed to the applicant on 5.11.15
162.	Addl. Director General of Police (Intelligence Deptt.), Hyderabad 01/53/162/745/AM-16/I-37/IC	3.11.15	63 NOS. OF GLOCK PISTOLS	22.57	Approved as recommended by MHA vide OM No. IV-13018/221/2013-Prov-I dated 3.2.16 (ex-post facto approval)
163.	Syndicate Innovation International Ltd., Delhi 01/53/8/500/AM-16/S-128/IC	30.11.15	500 NOS. OF BARRELS FOR AIRGUN, 250 PCS OF FIBER STOCKS, 250 PCS OF WOODEN STOCKS & 500 PCS OF TRIGGER ASSEMBLY AIR	54.75	MHA vide ID No. IV-11026/68/15-Arms dated 20.1.16 has sought information from the applicant

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			GUNS		
164.	Security Instruments, New Delhi 01/53/8/455/AM-16/S-123/IC	2.11.15	4 NOS. OF DIGITAL DAY NIGHT VISION GOGGLES	11.56	MHA vide letter No. IV-24011/54/2015-Prov-I/2363 dated 29.12.15 has sought information from the applicant
165.	Continental Defence Solutions P Ltd., New Delhi 01/53/8/489/AM-16/C-34/IC	24.11.15	4 NOS. OF ASSAULT RIFLES & 15,000 ROUNDS OF AMMUNITIONS / CARTRIDGES	12.32	Comments sought from MHA on 15.12.15
166.	Director General of Police, Mumbai 01/53/162/871/AM-16/M-62/IC	8.12.15	22,000 NOS. OF LAPUA MAGNUM	112.20	Approved as recommended by MHA vide OM No. IV-13018/221/2013-Prov-I dated 3.2.16 (ex-post facto approval)
167.	Director General of Police, Mumbai 01/53/162/MISC/AM-16/M-61/IC	18.12.15	3,000 NOS. OF GRENADES	170.81	Approved as recommended by MHA vide OM No. IV-13018/221/2013-Prov-I dated 3.2.16 (ex-post facto approval)
168.	Directorate General Border Security Force, New Delhi 01/53/162/MISC/AM-16/B-29/IC	4.11.15	REPLACEMENT OF DEFECTIVE 235 NOS. OF COMPONENTS / SPARES OF CARBINE MACHINE GUNS	nil	Comments sought from MHA on 22.12.15
169.	Almighty Techserv, New Delhi 01/53/8/525/AM-16/A-69/IC	11.12.15	1250 PCS OF CARTRIDGES FOR DISRUPTOR	47.85	MHA vide letter dated 28.1.16 has sought information from the AIG Police, Bhopal
170.	Saif Ali Khan, Mumbai 01/53/162/MISC/AM-16/S-133/IC	28.12.15	2 NOS. OF SPORTING OPTICAL WEAPON SIGHTS	2.53	Rejected as not recommended by MHA vide OM No. 11026/08/2016-Arms dated 4.3.16
171.	Addl. Director General of Police, Operations (Octopus), Hyderabad 01/53/162/966/AM-16/A-77/IC	15.1.16	1 NO. OF WATER JET DISRUPTER & 60 NOS. OF CARTRIDGES	8.91	Approved as recommended by MHA vide letter No. IV-24011/11/2013-Prov-I dated 8.3.16
RA Secunderabad may issue the import authorisation to the applicant for import of 1 no. of Water Jet Disrupter & 60 nos. of cartridges from Turkey for CIF value of Rs. 8,91,000 (US\$ 13,707) subject to actual user condition & other usual conditions of import authorisation.					
172.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/577/AM-16/O-9/IC	14.1.16	3 NOS. OF NIGHT VISION DEVICES	5.53	Comments sought from MHA on 27.1.16
173.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/576/AM-16/O-8/IC	14.1.16	1 NO. OF UAV / DRONE SYSTEM	6.17	Comments sought from MHA on 27.1.16
174.	LNG Security Services P Ltd., New Delhi 01/53/8/590/AM-16/L-13/IC	22.1.16	60 NOS. OF SPARES OF WATER JET DISRUPTER	3.66	Comments sought from MHA on 1.2.16
175.	Syndicate Innovations International Ltd., Delhi 01/53/8/602/AM16/S-138/IC	4.2.16	27,000 NOS. OF .177 BORE AIR RIFLES / AIR PISTOLS	2154.34	Approved as recommended by MHA vide OM No. V-11026/68/2015-Arms dated 14.12.15
CLA New Delhi may issue the import authorisation to the applicant for import of (i) 15,000 nos. of CO2 Air Pistols .177 calibre (ii) 1000 nos. of PCP Air Rifles .177 Calibre (iii) 10,000 nos. of Air Rifles - Break Barrel .177 Calibre & (iv) 1000					

nos. of PCP Air Pistols .177 Calibre from Germany for CIF value of Rs. 21,54,34,800 (Euro 28,84,000) for supply to C.B.S.E. affiliated schools, colleges affiliated to UGC, sports teams of various defence units, registered shooters & registered dealers, etc. subject to usual conditions of import authorisation.					
176.	Pahwa Manufacturers, Sitapur. 01/53/162/1043/AM16/P-62/IC	12.2.16	2375 KG OF CBS-3 POWDER (PROPELLANT)	3.60	Comments sought from MHA on 7.3.16
177.	Avaana Software & Services Pvt. Ltd., New Delhi 01/53/8/131/AM-14/A-23/IC	23.2.16	500 NOS. OF UNMANNED ARIAL VEHICLE	250.00	The applicant vide letter dated 23.2.16 has informed that they have submitted reply to MHA on their query
Defence Research & Development Organisation (DRDO)					
178.	Bharat Forge Ltd., New Delhi 01/53/8/327/AM-16/B-16/IC	13.8.15	1 SET OF USED TEST BED	243.75	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 30.12.15 has sought information, which has been communicated to the applicant on 6.1.16
179.	Srijan Systems Pvt. Ltd., New Delhi 01/53/8/324/AM-16/S-52/IC	12.8.15	40,000 NOS. OF BIRD BOMBS/BANGERS, 50,000 NOS. OF BIRD WHISTLERS, 1,20,000 NOS. OF BLANK CAPS & 125 NOS. OF SIGNAL PISTOLS	59.30	Recommended by DRDO vide OM No. DIC/SCOMET/4802/M/15 dated 28.10.15 Min. of Civil Aviation vide letter No. AV-19017/2/2015-AAI-MOCA dated 25.2.16 has forwarded the application for comments to DGCA & AAI
180.	Bharat Forge, Pune 01/53/8/389/AM-16/B-20/IC	16.9.15	2 SETS OF KITS WITH TOOLS, SPARES, PARTS & CARRIAGE	536.00	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 12.2.16 has sought information from the applicant
181.	Micron Instruments Pvt. Ltd., Chandigarh 01/53/8/410/AM-16/M-52/IC	30.9.15	1,40,000 NOS. OF BLAIDED NAILS	5.78	Recommended by DRDO vide OM No. DIC/SCOMET/4802/M/15 dated 15.1.16, however, they have suggested consulting Dept. of Defence Production before taking a decision in the case. Comments sought from DDP on 15.3.15
182.	Srijan Systems Pvt. Ltd., New Delhi 01/53/8/406/AM-16/S-101/IC	29.9.15	5000 NOS. OF BIRD BOMBS/BANGERS, 5000 NOS. OF BIRD WHISTLERS, 10,000 NOS. OF BLANK CAPS & 25 NOS. OF SIGNAL PISTOLS	5.60	Recommended by DRDO vide OM No. DIC/SCOMET/4802/M/16 dated 10.2.16 Min. of Civil Aviation vide letter No. AV-19017/2/2015-AAI-MOCA dated 25.2.16 has forwarded the application for comments to DGCA & AAI
183.	Narendra Explosives Ltd., Dehradun 01/53/8/414/AM-16/N-13/IC	1.10.15	5 SETS OF 38MM SINGLE GAS LAUNCHER PARTS, 5 SETS OF 38MM 6 ROUNDS GAS LAUNCHER PARTS & 5 SETS OF 40 MM 6 ROUNDS GAS LAUNCHER PARTS	4.45	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 29.2.16 with the condition that the applicant may contact Rifle Factory, Ishapore, Kolkata before executing import
CLA New Delhi may issue the import authorisation to the applicant for import of (i) 5 sets of 38 mm single gas					

launcher parts (SJ-102) (ii) 5 sets of 38 mm six round gas launcher parts (SJ-600N) & (iii) 5 sets of 40 mm six round gas launcher parts (SJ-604) from South Korea for CIF value of Rs. 4,45,400 (US\$ 6550) for supply to DRDO, Tezpur for R&D purpose, subject to the condition that the applicant shall contact Rifle Factory, Ishapore, Kolkata before executing import & other usual conditions of import authorisation.

184.	Srijan Systems Pvt. Ltd., New Delhi 01/53/8/424/AM-16/S-107/IC	7.10.15	50,000 NOS. OF BIRD BOMBS/BANGERS, 50,000 NOS. OF BIRD WHISTLERS, 1,00,000 NOS. OF SIGNAL PISTOLS & 25 NOS. OF LAUNCHERS	51.39	Recommended by DRDO vide OM No. DIC/SCOMET/4802/M/15 dated 30.10.15 Min. of Civil Aviation vide letter No. AV-19017/2/2015-AAI-MOCA dated 25.2.16 has forwarded the application for comments to DGCA & AAI
185.	Rotax Electronics Pvt. Ltd., New Delhi 01/53/8/401/AM-16/R-37/IC	24.9.15	107 NOS. OF CARTRIDGES & WATER JET DISRUPTERS	2.26	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/16 dated 3.3.16
CLA New Delhi may issue the import authorisation to the applicant for import of 107 nos. of equipment/items as per ANF 2M from Canada for CIF value of Rs. 2,26,511 (CAD 4530.22) subject to actual user condition & other usual conditions of import authorisation. ANF 2M will be sent by e-mail to CLA New Delhi.					
186.	Star Aerospace Industries, Dehradun 01/53/8/435/AM-16/S-114/IC	16.10.15	1 NO. OF JAMMER	42.04	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 17.11.15 has sought information, which has been communicated to the applicant on 11.2.16
187.	Srijan Systems Pvt. Ltd., New Delhi 01/53/8/427/AM-16/S-110/IC	8.10.15	40,000 NOS. OF BIRD BOMBS/BANGERS, 50,000 NOS. OF BIRD WHISTLERS, 1,20,000 NOS. OF BLANK CAPS & 125 NOS. OF SIGNAL PISTOLS	55.99	Recommended by DRDO vide OM No. DIC/SCOMET/4802/M/15 dated 30.10.15 Min. of Civil Aviation vide letter No. AV-19017/2/2015-AAI-MOCA dated 25.2.16 has forwarded the application for comments to DGCA & AAI
188.	Trident Infosol Pvt. Ltd., New Delhi 01/53/8/470/AM-16/T-27/IC	9.11.15	24 NOS. OF NIGHT VISION GOGGLES, 24 NOS. OF NIGHT VISION BINOCULARS, 24 NOS. OF HELMETS & 24 NOS. OF LENS	196.68	Rejected as not recommended by DRDO vide letter No. DIC/SCOMET/4802/M/16 dated 9.3.16. As advised by DRDO, the applicant may approach Indian manufacturers, like BELOP, Pune & BEL, Machilipatnam.
189.	Samtel Avionics Ltd., New Delhi 01/53/8/504/AM-16/S-127/IC	1.12.15	2 NOS. OF SMART DISPLAY UNITS & 6 NOS. OF CABLE ASSEMBLY TEST POWERS	47.60	DRDO vide letter No. DIC/SCOMET/4802/M/16 dated 25.1.16 has sought information from the applicant
190.	Srijan Systems Pvt. Ltd., New Delhi 01/53/8/468/AM-16/S-121/IC	6.11.15	25,000 NOS. OF BIRD BOMBS / BANGERS & 25,000 NOS. OF GECO BLANK CAPS	19.78	Recommended by DRDO vide OM No. DIC/SCOMET/4802/M/15 dated 20.1.16 Min. of Civil Aviation vide letter No. AV-19017/2/2015-AAI-MOCA dated 25.2.16 has forwarded the application for comments to DGCA & AAI
191.	Eastern Shipchandlers Pvt. Ltd., Mumbai	29.12.15	40 NOS. OF M.O.B. SMOKE LIGHTS	0.56	DRDO vide letter dated 12.1.16 has sought

	01/53/162/760/AM-16/E-13/IC		WITH BRACKETS & 80 NOS. OF L.T.A. SETS		information from the applicant, reply received vide letter dated 2.2.16 has been forwarded to DRDO on 9/10.2.16
192.	Tak Technologies Pvt. Ltd., New Delhi 01/53/8/537/AM-16/T-30/IC	22.12.15	10,600 NOS. OF NIGHT VISION DEVICES	0.86	DRDO vide letter dated 15.1.16 has sought information from the applicant. The deficiency has been communicated to the applicant vide letter dated 27.1.16. DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 24.2.16 has informed that inputs received from the applicant does not contain EUC & requested to provide EUC to enable them to offer their comments.
193.	Electronic Corporation of India Ltd., Hyderabad 01/53/8/573/AM-16/E-16/IC	12.1.16	10 NOS. OF VEHICLE MOUNTED JAMMERS	1003.10	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 23.2.16 has sought information from the applicant
194.	Tata Power SED, Bengaluru 01/53/8/582/AM-16/T-34/IC	18.1.16	1 NO. OF PORTABLE GROUND STATION, 2 NOS. OF MINI CRUISER UAV PLATFORM SYSTEM & 1 NO. OF CRUISER UAV PLATFORM SYSTEM	419.97	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 4.2.16 has sought information, which has been communicated to the applicant on 22.2.16
195.	HBL Power System Ltd., Hyderabad 01/53/162/751/AM15/H-28/IC	10.2.16	12 SETS OF NIGHT VISION BINOCULARS & 6 SETS OF NIGHT VISION GOGGLES	propn. value	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/16 dated 16.3.16
RLA Secunderabad may issue the import authorisation to the applicant for import of 12 sets of night vision binoculars & 6 sets of night vision goggles from Israel for supply to Indian Coast Guards for proportionate CIF value subject to usual conditions of import authorisation.					
196.	Tak Technologies Pvt. Ltd., New Delhi 01/53/8/613/AM16/T-37/IC	4.2.16	26 NOS. OF HOLOGRAPHIC WEAPON SIGHTS	12.46	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 23.2.16 has asked for the technical specifications of Holographic Weapon Sight
197.	Ganga Explosives, Faridabad 01/53/8/619/AM16/G-38/IC	11.2.16	3480 NOS. OF INDUSTRIAL EXPLOSIVES	20.00	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/16 dated 23.3.16 (Committee had approved the case subject to receipt of comments from DRDO) & PESO vide letter No. E-25(38)129/2016 dated 16.3.16
CLA New Delhi may issue the import authorisation to the applicant for import of 3480 nos. of industrial explosives from South Africa for CIF value of Rs. 20,00,000 (US\$ 29,614) as per the description / condition mentioned in PESO letter No. E-25(38)129/2016 dated 16.3.16 & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
198.	Intech DMLS Pvt. Ltd., Bengaluru 01/53/162/110/AM-16/I-10/IC	28.4.15	116 KG OF TITANIUM ALLOY POWDER	13.36	Comments sought from DRDO on 20.3.16

199.	Intech DMLS Pvt. Ltd., Bengaluru 01/53/162/MISC/AM-16/I-39/IC	23.11.15	200 KG OF TITANIUM ALLOY POWDER	45.90	Comments sought from DRDO on 20.3.16
Ministry of Petroleum & Natural Gas (MP&NG)					
200.	Bristol Petroleum P Ltd., West Bengal 01/53/8/57/AM-15/B-7/IC	28.4.14	20,00,000 LT OF USED OIL & WASTE OIL	640.00	MP&NG vide OM No. P- 19011/15/2015-Sup dated 22.9.15 has sought information from the applicant. The representative of MP&NG informed that allowing import of used oil is under re- consideration in their Ministry.
201.	IFP Petro Products P Ltd., Ghaziabad 01/53/8/52/AM-16/I-5/IC	27.4.15	2000 KL OF USED OIL	317.72	MP&NG vide OM No. P- 19011/9/2015-Sup dated 17.6.15 has sought information from the applicant. The representative of MP&NG informed that allowing import of used oil is under re- consideration in their Ministry.
202.	Midland Oil Co. Ltd., Nagpur 01/53/8/210/AM-16/M-24/IC	22.6.15	200 MT OF WASTE MINERAL OIL	11.00	MP&NG vide OM No. P- 19011/20/2015-Sup dated 12.8.15 has sought information from the applicant. The representative of MP&NG informed that allowing import of used oil is under re- consideration in their Ministry.
203.	Alicid Organic Industries Ltd., Mehsana 01/53/162/Misc/AM-16/A-32/IC	14.7.15	1350 MT OF USED OIL	302.40	Comments sought from MP&NG on 26.8.15. The representative of MP&NG informed that allowing import of used oil is under re- consideration in their Ministry
204.	ABC Organics & Chemicals, Bharuch 01/53/162/Misc/AM-16/A-41/IC	24.8.15	500 KL OF USED OIL	US \$ 60,000	MP&NG vide OM No. P- 19011/25/2015-Sup dated 28.9.15 has sought information from the applicant. The representative of MP&NG informed that allowing import of used oil is under re- consideration in their Ministry.
205.	Western India Petrochem Industries, Moradabad 01/53/8/440/AM-16/W-3/IC	23.10.15	1056 MT OF WASTE / USED OIL	126.72	Comments sought from MP&NG on 5.11.15
206.	Fiat India Automobiles Pvt. Ltd., Pune 01/53/8/644/AM16/F-15/IC	4.3.16	2,77,000 LT OF DIESEL& 3,40,000 LT OF GASOLINE	2302.97	Comments sought from MP&NG on 7.3.16
Department of Telecommunications (DoT)					
207.	Herrenknecht India Pvt. Ltd., Chennai 01/53/162/329/AM-15/H-7/IC	4.9.14	1 NO. OF RADIO CONTROL TRANSMITTER, 1 NO. OF RADIO CONTROL ADDRESS UNIT & 1 NO. OF RADIO MODULE	5.97	DoT vide letter No. P- 11020/03/2012-PP dated 12.2.15 has asked the applicant to obtain frequency earmarking
208.	Shree Krishna Corporation, New Delhi 01/53/8/378/AM-15/S-	29.9.14	6 NOS. OF RADIO REMOTE CONTROL	0.49	DoT vide letter No. P- 11020/08/2012-PP dated 5.1.15 has sought information

	93/IC				from the applicant
209.	Nirma University, Ahmedabad 01/53/162/581/AM-15/N-34/IC	24.10.14	2 NOS. OF RADIO REMOTE CONTROL APPARATUS	0.80	DoT vide letter No. P-11015404/2013-PP dated 5.1.15 has sought information from the applicant
210.	Ahlcon Parenterals India Ltd., New Delhi 01/53/8/445/AM-15/A-51/IC	10.11.14	1 PC OF TRANSMITTER + RECEIVER	1.31	DoT vide letter No. P-11/14/4/2013-PP dated 27.1.15 has asked the applicant to obtain frequency earmarking
211.	Adani Ports & Special Economic Zone Ltd., Ahmedabad 01/53/8/491/AM-15/A-55/IC	2.12.14	1 NO. OF RADIO REMOTE CONTROL WITH ACCESSORIES	2.63	DoT vide letter No. P-11014/04/2013-PP dated 27.2.15 has asked the applicant to obtain import license from RLO, WPC
212.	India Meteorological Dept., New Delhi 01/53/8/551/AM-15/I-34	7.1.15	300 NOS. (60 NOS. EACH FOR 5 YEARS) OF OZONE SOUNDING INSTRUMENTS	308.78	DoT vide letter No. P-11020/07/2011-PP dated 20.2.15 has asked the applicant to obtain wireless operating license
213.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/590/AM-15/E-33/IC	30.1.15	1 NO. OF RADAR WITH COMPLETE ACCESSORIES	1.89	DoT vide letter No. P-11020/07/2012-PP dated 27.3.15 has asked the applicant to obtain import license from RLO, WPC
214.	Tejas Networks Ltd., Bengaluru 01/53/171/22/AM-16/T-9/IC	15.6.15	1191 NOS. OF USED ELECTRICAL ELECTRONICS ASSEMBLIES	264.92	Comments sought from DoT on 10.8.15 & 30.9.15
215.	Tejas Networks Ltd., Bengaluru 01/53/8/173/AM-16/T-10/IC	17.6.15	4098 NOS. OF USED ELECTRICAL ELECTRONICS ASSEMBLIES	578.70	Comments sought from DoT on 10.8.15 & 30.9.15
216.	Cochlear Medical Devices Co. (I) Pvt. Ltd., Mumbai 01/53/8/325/AM-16/C-23/IC	12.8.15	1979 NOS. OF REFURBISHED / REPAIRED PROCESSING UNITS	199.87	Comments sought from DoT on 31.8.15 MoEFCC vide letter No. 5-25/2015-HSMD dated 9.9.15 has sought information from the applicant
217.	Maruti Suzuki India Ltd., Gurgaon 01/53/162/565/AM-16/M-46/IC	27.8.15	11,000 NOS. OF BASE ASSY. AUTO BRAKES	763.81	DoT vide letter No. R-11020/06/2015-PP dated 5.10.15 has asked the applicant to obtain import license from RLO, WPC
218.	Balkrishna Industries Ltd., Mumbai 01/53/162/730/AM-16/B-24/IC	23.10.15	2 NOS. OF RADIO TRANSMITTERS	0.25	Comments sought from DoT on 3.12.15
219.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/653/AM-15/E-39/IC	3.3.15	4 NOS. OF RADARS WITH COMPLETE ACCESSORIES	3.45	Comments sought from DoT on 14.12.15
220.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/109/AM-16/E-4/IC	19.5.15	1 NO. OF RADAR WITH ACCESSORIES	2.27	Comments sought from DoT on 14.12.15
221.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/472/AM-16/E-12/IC	13.11.15	2 NOS. OF BLACK BOX RADARS WITH ACCESSORIES	16.42	Comments sought from DoT on 17.12.15

222.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/630/AM16/E-23/IC	15.2.16	1 NO. OF MARINE RADAR WITH ACCESSORIES	3.24	Comments sought from DoT on 1.3.16
223.	Idiada Automotive Technology India P Ltd., New Delhi 01/53/8/636/AM16/I-49/IC	19.2.16	1 UNIT OF NAVIGATION SYSTEM	30.00	Comments sought from DoT on 1.3.16
224.	Elektronik Lab, Mumbai 01/53/8/628/AM16/E-21/IC	14.2.16	20 NOS. OF SEARCH & RESURE TRANSPONDERS (SART)	4.50	Comments sought from DoT on 1.3.16
225.	Elektronik Lab, Mumbai 01/53/8/628/AM16/E-22/IC	14.2.16	30 NOS. OF EMERGENCY POSITIONING INDICATING RADIO BEACONS	7.05	Comments sought from DoT on 1.3.16
226.	Lutron GL Sales & Services Pvt. Ltd., Gurgaon 01/53/171/501/AM-16/L-16/IC	17.3.16	5400 NOS. OF RADIO REMOTE CONTROL APPARATUS	67.31	Approved as recommended by DoT vide communication No. L-14027/1 (180)/2016-RLO(NR)/0366 dated 9.3.16
CLA New Delhi may issue the import authorisation to the applicant for import of 5400 nos. of Radio Remote Control Apparatus from USA for CIF value of Rs. 6,731,761.88 (US\$ 1,00,439.57) subject to the condition mentioned in DoT communication No. L-14027/1 (180)/2016-RLO(NR)/0366 dated 9.3.2016 & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
227.	Lutron GL Sales & Services Pvt. Ltd., Gurgaon 01/53/171/502/AM-16/L-17/IC	17.3.16	2800 NOS. OF RADIO REMOTE CONTROL APPARATUS	32.66	Approved as recommended by DoT vide communication No. L-14027/1 (198)/2016-RLO(NR)/0401 dated 11.3.16
CLA New Delhi may issue the import authorisation to the applicant for import of 2800 nos. of Radio Remote Control Apparatus from USA for CIF value of Rs. 3,266,241.13 (US\$ 48,733.14) subject to the condition mentioned in DoT communication No. L-14027/1 (198)/2016-RLO(NR)/0401 dated 11.3.16 & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
Directorate General of Civil Aviation (DGCA)					
228.	InterGlobe Aviation Ltd., New Delhi 01/53/8/601/AM16/I-44/IC	3.2.16	3 NOS. OF AIRCRAFT PARTS.	66.91	Approved as recommended by DGCA vide letter No. 5-1698/2006-A1 (2) dated 25.2.16
CLA New Delhi may issue the import authorisation to the applicant for import of 3 nos. of aircraft parts (i) 1 no. of Radio Management Panel, Part No. C12848DB01 & (ii) 2 nos. of Control Panel, WCP-702, Part No. 622-5130-820 from GCA for CIF value of Rs. 66,91,438 (US\$ 98,403) subject to actual user condition & other usual conditions of import authorisation.					
229.	Gyrox Aviation Pvt. Ltd., New Delhi 01/53/8/627/AM16/G-28/IC	27.1.16	1 NO. OF GYROPLANE	236.00	Comments sought from DGCA on 1.3.16
Department of Food & Public Distribution (DF&PD)					
230.	RPC Food, New Delhi 01/53/8/296/AM-16/R-33/IC	4.8.15	286 MT OF RICE	216.50	DF&PD vide OM No. 3-2/2012-Impex(Vol.II) dated 8.9.15 has informed that utilisation certificate of previous imports is awaited, the application is without permit for import of plants / plant products for consumption / processing from Dte. of PP,Q&S, Min. of Agriculture & FCI does not deal in such type of specialized variety of rice. The applicant has submitted utilisation details but not

					submitted the permit from Min. of Agriculture. The Committee decided to defer the case.
231.	Palkit Impex Pvt. Ltd., New Delhi 01/53/8/314/AM-16/P-33/IC	10.8.15	80 MT OF PREMIUM RICE	65.00	DF&PD vide OM No. 3-2/2012-Impex(Vol.II) dated 22.2.16 has informed that comments have already been sent on 29.9.15. DF&PD vide OM No. 3-2/2012-Impex(Vol.II) dated 29.9.15 has informed that utilisation certificate of previous imports is awaited, the application is without permit for import of plants / plant products for consumption / processing from Dte. of PP,Q&S, Min. of Agriculture & FCI does not deal in such type of specialized variety of rice. The applicant has submitted utilisation details but not submitted the permit from Min. of Agriculture. The Committee decided to approve the case subject to submission of valid permit from Min. of Agriculture to the Customs by the applicant for clearance of consignment; subject to final approval of DGFT under para 2.20(c).
232.	Safire Polymers Ltd., Delhi 01/53/8/377/AM-16/S-87/IC	9.9.15	10 MT OF BLACK RICE & 2 MT OF WILD RICE	36.16	DF&PD vide OM No. 3-2/2012-Impex(Vol.II) dated 10.10.15 has informed that the applicant may furnish justification for import & details of imports made in preceding 3 years, which has been communicated to the applicant on 15.1.16
233.	Kohinoor Speciality Foods India P Ltd., New Delhi 01/53/8/378/AM-16/K-16/IC	9.9.15	10 MT OF BLACK RICE & 2 MT OF WILD RICE	36.16	DF&PD vide OM No. 3-2/2012-Impex(Vol.II) dated 10.10.15 has informed that the applicant may furnish justification for import, details of imports made in preceding 3 years & utilisation certificate of previous imports made, which has been communicated to the applicant on 15.1.16
234.	Sai Global, New Delhi 01/53/8/422/AM-16/S-106/IC	6.10.15	174 MT OF RICE	116.58	DF&PD vide OM No. 3-2/2012-Impex(Vol.II) dated 4.12.15 has informed that the applicant may furnish justification for import & has pointed out that the applicant has made import for which NOC was not taken from FCI, which has been

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					communicated to the applicant on 15.1.16. The applicant has given replies dated 31.12.15, 2.2.16 & 13.2.16, but has not given specific reply to the query raised by DF&PD.
235.	Choice Development Co. P Ltd., New Delhi 01/53/8/434/AM-16/C-31/IC	16.10.15	20 MT OF RICE	12.86	DF&PD vide OM No. 3-2/2012-Impex(Vol.II) dated 11.12.15 has informed that the application is without permit for import of plants / plant products for consumption / processing from Dte. of PP,Q&S, Min. of Agriculture & FCI does not deal in such type of specialized variety of rice. The reply dated 4.1.16 of the applicant was forwarded to DF&PD. The applicant has submitted the permit dated 3/3/16 from Min. of Agriculture. The Committee decided to approve the case subject to final approval of DGFT under para 2.20(c).
236.	Mark Food P Ltd., Mumbai 01/53/8/586/AM-16/M-66/IC	19.1.16	720 MT OF RICE	880.69	Comments sought from DF&PD on 27.1.16
237.	Olive Tree Trading Pvt. Ltd., Pune 01/53/8/609/AM16/O-10/IC	28.1.16	1,11,000 KG OF RICE	150.56	Comments sought from DF&PD on 16.2.16
Petroleum & Explosives Safety Organisation (PESO)					
238.	CDET Explosive Industries Pvt. Ltd., Nagpur 01/53/162/597/AM-16/C-28/IC	15.9.15	3500 KG OF HMX	230.16	Comments sought from PESO on 23.9.15
Atomic Energy Regulatory Board (AERB)					
239.	Jasch Industries Ltd., Sonapat 01/53/8/603/AM-16/J-22/IC	4.2.16	10 NOS. OF KR-85 BETA SOURCE 7.4 GBQ (200MCI)	30.17	Recommended by AERB vide case file No. HR-24283-NG-SU-S-001 dated 27.8.15, to be confirmed by AERB
240.	Jasch Industries Ltd., Sonapat 01/53/8/604/AM-16/J-23/IC	4.2.16	10 NOS. OF AM-241 GAMMA SOURCE 11.1 GBQ (300MCI)	28.70	Recommended by AERB vide case file No. HR-24283-NG-SU-S-001 dated 9.9.15, to be confirmed by AERB
241.	Pacific Iron Manufacturing Ltd., Mumbai. 01/53/8/633/AM-16/P-61/IC	18.2.16	13 SETS OF ONLINE NUCLEONIC DENSITY METER FOR PIPELINE (RADIATION SURVEY METER)	59.33	Approved as recommended by AERB vide Ref. No. MH-32343-RF-NGD-014 dated 20.10.15, confirmation from AERB has been received vide e-mail dated 15.3.16.
RA Bhopal may issue the import authorisation to the applicant for import of 13 sets of Ionizing Radiation Gauging Device (IRGD) Nucleonic Gauge (NG) from Germany for CIF value of Rs. 59,33,928 (Euro 76,076) subject to actual user condition & other usual conditions of import authorisation.					
242.	Gulbrandsen Chemicals Pvt. Ltd., Baroda 01/53/8/559/AM-16/G-36/IC	4.1.16	1024.95 KG OF TANTALUM POWDER	380.19	Recommended by AERB vide Ref. No. 7/1(C01077)/2015-PSU/IMPT/TanP-00114 dated 24.8.15 & Ref. No.

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					7/1(C01077)/2015-PSU/IMPT/TanP-00156 dated 24.11.15, to be confirmed by AERB
243.	International Environment Co., New Delhi 01/53/8/527/AM-16/I-38/IC	15.12.15	370 MBQ NA-22 SODIUM CHORIDE IN DILUTE HCl SOLUTION	3.50	Recommended by AERB vide Ref. No. AERB/RSD/Res-NOC/BARC-IP&AD/2015/6053 dated 20.10.15, to be confirmed by AERB
Miscellaneous					
244.	Shan Gun House, Gwalior 01/53/162/345/AM-15/S-63/IC	15.9.14	5 NOS. OF AIR GUNS, 30 NOS. OF AIR PISTOLS, 75,000 NOS. OF AIR PELLETS & 300 PCS OF CO ₂ CAPSULES	5.10	Comments awaited from Min. of Youth Affairs & Sports on 16.9.14
245.	Rubamin Ltd., Vadodara 01/53/162/MISC/AM-15/R-58/IC	20.2.15	1000 MT OF ZINC ASH	468.75	Min. of Mines vide OM dated 17.2.16 has sought information from the applicant
246.	Deol World Book Company, New Delhi 01/53/8/277/AM-16/D-25/IC	23.7.15	2,40,000 KG OF OLD PRINTED BOOKS	2.40	Min. of HRD vide OM No. 8-32/2014-BP dated 1.2.16 has sought clarification about earlier case of the applicant
247.	Roby Impex, Shirakole 01/53/8/316/AM-16R-35/IC	10.8.15	1000 MT OF CANARY SEEDS	63.00	Comments sought from Dept. of Agriculture & Cooperation on 20.8.15
248.	Amway India Enterprises Pvt. Ltd., Gurgaon 01/53/8/279/AM-16/A-35/IC	23.7.15	60,800 KG OF SALMON OIL BLEND	530.49	Comments sought from Min. of Health & FW (FSSAI) on 15.10.15
249.	IHG IT Services India Pvt. Ltd., Gurgaon 01/53/8/578/AM-16/I-43/IC	14.1.16	5000 NOS. OF BLANK CHEQUES	3.16	Comments sought from Dept. of Currency Management on 2.2.16
250.	Madras Fertilizers Ltd., Chennai 01/53/8/637/AM-16/M-70/IC	11.1.16	1,00,000 MT OF UREA	2000.00	Comments sought from Dept. of Fertilizers on 7.3.16
Import of gold & silver dore					
251.	Parekh Industries Ltd., Mumbai 01/53/8/439/AM-16/P-41/IC	23.10.15	10 MT OF GOLD DORE	259999.99	The applicant was given import authorisation for 7.2 MT on 24.6.14 & the balance quantity is 7.097 MT as on 8.1.16. The Committee decided to defer the case as the applicant has not furnished explanation why the quantity allowed could not be utilised. The clarification has been sought from the applicant on 15.3.16.
252.	ACPL Refinery Ltd., Jaipur 01/53/8/560/AM-16/A-76/IC	4.1.16	10 MT OF GOLD DORE	213308.98	The applicant was given import authorisation for 2 MT on 17.9.2015. The applicant has furnished revised DIC certificate dated 3.1.16 from District Industry Centre, Udham Singh Nagar & certificate dated 4.1.2016 from Uttarakhand Pollution Control

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					Authority. The applicant has submitted BoE in r/o earlier import. RA, Jaipur has given verification report. The Committee decided to approve 10 MT gold dore.
253.	Sunanda Polymers, Delhi 01/53/162/Misc/AM-16/S-140/IC	19.1.16	12 MT OF GOLD DORE	271938.40	Details were sought from the complainant but no reply was received, therefore, the Committee decided to consider the case. The applicant was given import authorisation for 2 MT. The applicant has submitted DIC certificate dated 21.10.15 from Department of Industry, Solan, pollution certificate dated 28.8.15 from H.P. Pollution Control Board & utilization details of previous import. The Committee decided to approve 4 MT of gold dore.
254.	Rajesh Exports Ltd., Bengaluru 01/53/8/206/AM-16/R-21/IC	28.7.15	50 MT OF GOLD DORE	1300000.03	The applicant has been granted import permission in the past. The applicant has been asked to submit the utilization of the gold dore imported against previous import authorization vide e-mails dated 03.08.2015 & 10.02.16.
255.	Augmont Enterprises Pvt. Ltd., Mumbai 01/53/8/670/AM-16/A-91/IC	11.3.16	2 MT OF GOLD DORE	52712.73	The applicant is applying for the first time. The applicant has submitted Acknowledgement Part I of DIC certificate dated 21.8.2015 showing manufacturing capacity of 140 MT per annum from DIC Udham Singh Nagar, pollution certificate dated 25.2.16 from Uttarakhand Pollution Control Board & Chartered Engineer certificate dated 26.2.2016 regarding installation of machinery. The Committee decided to approve 2 MT of gold dore.
256.	Kapasias & Naik Refineries & Developers Pvt. Ltd., Surat 01/53/8/669/AM-16/K-32/IC	11.3.16	2 MT OF GOLD DORE	53000.00	The applicant is applying for the first time. The applicant has submitted Udyog Aadhar Acknowledgment & copy of Udyog Aadhar Memorandum dated 12.1.16 from DIC Udham Singh Nagar, pollution application dated 1.3.16 to Uttarakhand Pollution Control Board & Chartered Engineer certificate dated 10.3.2016

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					regarding installation of machinery. The Committee decided to approve 2 MT of gold dore.
257.	JBL Refineries, Delhi 01/53/162/Misc/AM-16/J-26/IC	15.3.16	50 MT OF SILVER DORE	14450.00	The applicant is applying for the first time. The applicant has submitted Acknowledgement Part I of DIC certificate dated 17.3.2016 showing manufacturing capacity of 2 lakh kg of silver bar, coins and medallion per annum, etc. from DIC Udham Singh Nagar pollution certificate dated 2.12.2015 from Uttarakhand Pollution Control Board & Chartered Engineer certificate dated 9.11.2015 regarding installation of machinery. The Committee decided to approve 50 MT of silver dore.
258.	Orelia Refineries Pvt. Ltd., Delhi 01/53/162/Misc/AM-16/)-12/IC	16.3.16	25,000 GM OF GOLD, SILVER & COPPER CRM	195.10	The applicant is applying for the first time. The applicant has submitted DIC certificate dated 29.1.2015 from DIC Solan, pollution certificate dated 1.12.2015 from Himachal Pradesh Pollution Control Board & Chartered Engineer certificate dated 23.1.2016 regarding installation of machinery. The Committee decided to approve 25,000 gm of gold, silver & copper CRM (Certified Reference Material)
259.	Khandwala Enterprises Pvt. Ltd., New Delhi 01/53/162/Misc/AM16/K-26/IC	17.3.16	10 MT OF GOLD DORE	313469.32	Before considering the case, the Committee decided to ask RA to verify the refinery of the applicant

5. The next meeting of the EFC, No. 01/AM-17 will be held on 21.4.2016 at 10.30 a.m.

6. The meeting ended with a vote of thanks to the Chair.


 उद्योग विभाग, भारत सरकार
 Deputy Director General of Foreign Trade
 उद्योग व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य विभाग/Deptt. of Commerce
 भारत सरकार/Govt. of India
 उद्योग भवन, नया दिल्ली
 Uday Bhatnagar, DGFT, Delhi